

STATEMENT OF INSTITUTION OF CASES AS ON 31ST AUGUST 2018

S.No.	Discription	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	Total
1	Petition	24	20	20	56	155	328	333	271	284	437	523	981	478	545	707	829	717	644	7352
2	Review Application	0	1	2	2	3	7	17	5	9	11	14	19	9	11	2	9	22	1	144
3	Appeal	12	15	32	5	12	18	15	11	9	11	2	22	19	7	5	3	9	3	210
4	AERA Appeal	0	0	0	0	0	0	0	0	0	5	14	12	15	3	0	9	2	7	67
5	CYBER Appeal	0	0	0	0	0	0	1	0	8	6	11	4	10	8	34	3	1	7	93
6	Received on Transfer from Trai	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	16
7	Received on Transfer from High Court	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	13
8	On Remand from SC	5	1	1	0	2	3	10	6	7	1	0	0	0	0	0	0	0	0	13
9	Execuition Applicaton	0	0	0	7	2	18	27	4	10	36	24	46	15	27	12	30	15	10	36
11	M.A. in D/o matters	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	5	4	21	33
	Grand Total	57	37	55	70	174	374	403	297	327	507	588	1084	559	601	763	888	770	693	8247

STATEMENT OF DISPOSAL OF CASES AS ON 31ST AUGUST 2018

S.No.	Discription	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	Total	Pendency
1	Petition	24	20	20	56	155	328	333	271	283	437	522	940	428	421	433	282	254	151	5358	1994
2	Review Application	0	1	2	2	3	7	17	5	9	11	14	19	9	11	2	9	21	1	143	1
3	Appeal	12	15	32	5	12	18	15	11	9	11	2	22	19	6	2	9	21	1	201	9
4	AERA Appeal	0	0	0	0	0	0	0	0	0	5	14	11	7	1	0	2	0	1	41	26
5	CYBER Appeal	0	0	0	0	0	0	1	0	7	4	9	0	0	2	1	1	1	1	27	66
6	Received on Transfer from Trai	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	16	0
7	Received on Transfer from High Court	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	13	0
8	On Remand from SC	5	1	1	0	2	3	10	6	7	1	0	0	0	0	0	0	0	0	13	0
9	Execuition Applicaton	0	0	0	7	2	18	27	4	10	36	24	43	15	21	10	27	5	8	257	26
11	M.A. in D/o matters	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	3	2	19	25	8
	Grand Total	57	37	55	70	174	374	403	297	325	505	585	1035	491	462	449	325	292	181	6117	2130